

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 11<sup>th</sup> September, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 93/2017(CZ) <b>(M.A.No.394/17)</b>	Durga Prasad Agarwal Vs State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv.	
2.	Original Application No. 100/2017(CZ)	Jagdish Prasad & 4 Ors. Vs State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv.	
3.	Original Application No. 101/2017(CZ)	Shailendra Jain Kanje Vs State of MP & 6 Ors.	Mr. K.P.Shrivastava, Adv.	
4.	Original Application No. 50/2017(CZ) <b>(M.A.No.219/17)</b>	Ravindra Saini Vs State of Rajasthan & Ors.	Mr. Mahendra Singh Kachhawa, Adv.	
<b>FOR HEARING</b>				
5.	Original Application No. 88/2015(CZ)	Babulal Jajoo ( <i>Samodi Pond</i> ) Vs. State of Rajasthan & Ors.	Dr. M.S. Kachhawa, Adv. Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Amit Kumar, Adv.	
6.	Original Application No. 111/2016(CZ) <b>(M.A.No.117/17)</b>	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Arushi Chouhan, Adv. Mr. Rohit Sohgaura, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
7.	Original Application No. 21/2017(CZ) <b>(M.A.No.333/17)</b>	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv.	
<b>FOR COMPLIANCE</b>				
8.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr.ShreyasDharmadhikari,Adv Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.Om Shankar Srivastava,Adv	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)